

Migration of Nurses from India to U.S.A. for Treating AIDS Patients

303. SHRI S. KRISHNA KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the report appearing in the Times of India dated 16 February, 1990 about the large scale migration of nurses from India to USA for treating AIDS patients;

(b) if so, the details thereof; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY) : (a) Yes, Sir.

(b) and (c). Government had received requests from a few America-based recruiting agencies seeking help for recruitment of nurses for working in USA. No request has been received for recruitment of nurses specifically for treatment of AIDS patients.

In view of the shortage of nurses in India, Government has not responded favourably to such requests. However there is no recruitment of emigration check in respect of nurses.

Production and Demand of Sugar

304. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that there was higher production of sugar during the current crushing season (1989-90); if so, the estimated production as on January 31, 1990;

(b) whether the country is expected to meet the internal demand and also export

sugar as per our commitment for exports; and

(c) the incentive Government propose to give to sugar industry during the current season for late crushing?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir. Production of sugar during the current season as on 31st January, 1990 was 45.95 lakh tonnes as against 41.86 lakh tonnes on the corresponding date of the previous season.

(b) With the increased level of sugar production during current season and the carry over stocks at the beginning of the season there would be sufficient availability to meet the internal demand during the current season. However, export if any, will depend upon over-all sugar production, total availability vis a vis demand for internal consumption during the current season.

(c) The Government have announced the incentive scheme for late crushing by sugar mills during the current season 1989-90. The said scheme envisages that the sugar factories which achieve excess production during the period from 1st May, 1990 to 31st July, 1990 over the production achieved by them during the corresponding period of last sugar season i.e. 1988-89, shall be entitled to higher free sale quota @ 80% as against the normal free sale quota of 55% in respect of excess production so achieved by them.

[*Translation*]

Corruption Cases

305. SHRI JANARDAN TIWARI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of corruption cases

registered during the current year against the high officials of various Departments of the Ministry and the number of cases on which action has been taken out of those; and

(b) the details of the remaining cases in which the action is yet to be taken?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) During the period 1.4.1989 to 28.2.1990, 10 complaints against Group 'A' officers of the Departments of this Ministry involving corruption charges were registered and taken up for investigation by the departmental vigilance agency.

(b) Does not arise.

H.D.F.C. Loan for Houses

306. SHRI GUMAN MAL LODHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the scheme of Government to provide residential accommodation to the people belonging to low income and middle income groups;

(b) the number of people of E.W.S., L.I.G., and M.I.G. categories who have so far benefited by the housing loans being provided by Housing Development Finance Corporation;

(c) whether the facility of H.D.F.C. loan is restricted to metropolitan cities only; and

(d) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 'Housing' is a State Subject and the State Governments/UT Administrations formulate and implement various social housing

schemes including residential accommodation for Low income and middle income groups.

(b) According to the information furnished by the Housing Development Finance Corporation Ltd., nearly three lakh borrowers have been sanctioned housing loan as detailed below:

<i>Monthly income</i>	<i>No. of borrowers</i>
1	2
0 to 1000	49,000
1000 to 2000	89,000
2000 to 3000	72,000
over 3000	83,000

(c) No, Sir.

(d) Does not arise in view of (c) above.

[English]

Completion of Pepsi Food Project

307. SHRIMATI BASAVARAJESWARI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Pepsi Project has completed its first phase;

(b) if so, the amount spent by them on it so far;

(c) whether Pepsi Food have sought Government's permission to complete other phases of the Project;

(d) if so, whether Government have given necessary permission; and

(e) if not, the reasons therefor?